

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2015

DATE OF HEARING 03.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667533/03	Opp. No. AMD-220745	M/s. Three-N-Products Pvt. Ltd., New Delhi / M/s. Chadha & Chadha, Advocate, New Delhi V/S M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. Delhi Registration Service, Delhi V/S M/s. Vimal Engineering Co. (P) Ltd., Mehsana / M/s. A. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 04.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	629624/07	Opp. No. AMD-63667	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Topland Engines Private Limited, Rajkot / M/s. Madamser & Co., New Delhi			
2.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chandigarh / M/s. Madamser & Co., New Delhi V/S M/s. Samrat Cement & Chemicals Industries, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 05.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1511018/30	Opp. No. AMD-728415	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shree Jaynath Enterprise, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	1788010 /30	Opp. No. AMD-780603	M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	715291/30	Opp. No. AMD-163203	M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shah Jivraj Nanchand & Sons, Surat / M/s. H. K. Acharya & Company, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 10.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	482944/34	Opp. No. AMD-1064	M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udiapur / Mr. Prakash Javaria, Advocate, Udipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	I. P. & Main Matter
2.	482944/34	Opp. No. AMD-1068	M/s. Gordhan Company, Beawar / The Acme Company, New Delhi V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udiapur / Mr. Prakash Javaria, Advocate, Udiapur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1929422/30	Opp. No. AMD-792525	M/s. Lall & Sethi, New Delhi V/S M/s. Neha Gruh Udyog, Bhavnagar / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	640176/05	Rect. No. AMD-259856	M/s. Burnet Pharmaceuticals (P) Ltd., Kolkata / M/s. S. Majumdar & Co., Kolkata V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Welable Pharmaceuticals, Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad			
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DATE OF HEARING 12.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2267860/24	Opp. No. AMD-815984	M/s. Sheth & Co., Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	526953/30	Rect. No. AMD-260938	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 17.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2183837/19	Opp. No. AMD-818862	M/s. Puri & Puri, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1366634/34	Opp. No. AMD-225084	M/s. L. S. Davar & Co., Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing On I.P.

			M/s. Koteshwar Chemfood Industries Pvt. Ltd., Kutch / M/s. Y. J. Trivedi & Co., Ahmedabad			
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DATE OF HEARING 18.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	651180/03	Opp. No. AMD-57748	M/s. H. K. Acharya & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	658397/05	Opp. No. AMD-178903	M/s. Life Line Biotech Ltd., New Delhi / M/s. General Registration Service, Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1301388/05	Opp. No. AMD-227781	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

DATE OF HEARING 19.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	650940/26	Opp. No. AMD-214530	M/s. New Swan Enterprises Ludhiana / M/s. Puri Trade Mark Co., Ludhiana	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Hansam Industrial Corporation, Baroda / M/s. Kuldip & Associates, New Delhi			
2.	610967/09	Opp. No. AMD-143813	Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Delta Corporation Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	651334/19	Opp. No. AMD-197433	M/s. Shivam Plywood Industries, Yamuna Nagar (Haryana) / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	651334/19	Opp. No. AMD-197848	M/s. Oscar Exports, New Delhi / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena / Mr. Lalji Advocates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

			V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur			
2.	622881/03	Opp. No. AMD-185051	M/s. Modern Chemicals (India) Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Durga Soap Factory, Bharuch / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- 16

DATE OF HEARING 25.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	694658/24	Opp. No. AMD-226254	M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, Noida V/S M/s. Mayur Synthetics, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1801406/31	Opp. No. AMD-773341	M/s. Raval & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- 05

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DATE OF HEARING 26.02.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	686847/24	Opp. No. AMD-201804	Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	625666/05	Opp. No. AMD-193763	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	625666/05	Opp. No. AMD-192691	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
